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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 117/10/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017**

Name of the Company:


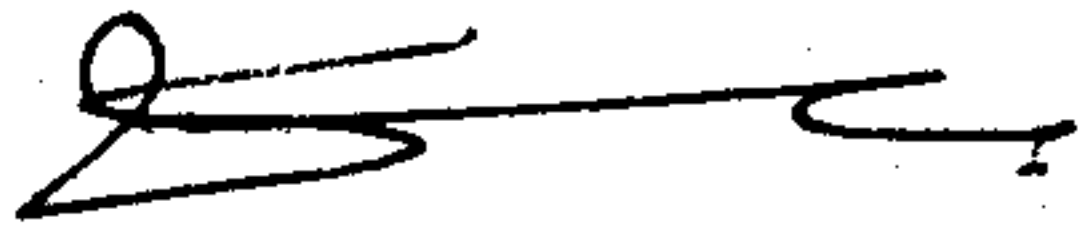


Shashank Jayantilal Shah & Anr.
(Aarohi Motors Pvt. Ltd.)

V/s.

Bank of India & Ors.

Section of the Companies Act:

Section 10 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HIMANSHU DESAI	ADVOCATE	Applicant AAROH AUTOR.	
2.	SHASHANK SHAH	DIRECTOR		
3.	Dhruvik Patel (Adv)	Advocate	Respondent 1) HDB Finance 2) Cholamandlam 3) Volkswagen	
4.	Haresh R. Shah Advocate	Advocate	for Bank of India	

ORDER

Learned Advocate Mr. Himanshu Desai present for Applicant/ Corporate Debtor.
Learned Advocate Mr. Haresh R Shah present for Respondent no. 1 (Bank of India).
Learned Advocate Mr. Dhruvik Patel i/b Learned Advocate Mr. Kalpesh Patel
present for Respondent no. 8 (HDB Finance). Learned Advocate Mr. Mr. Dhruvik
Patel i/b Learned Advocate Mr. Kalpesh Patel present for Respondent no.
11(Volkswagen Finance). Learned Advocate Mr. Mr. Dhruvik Patel i/b Learned
Advocate Mr. Kalpesh Patel present for Respondent no. 6 (Cholamandlam Finance).

Learned Advocate Mr. Haresh R Shah filed Vakalatnama for Respondent no. 1
(Bank of India).

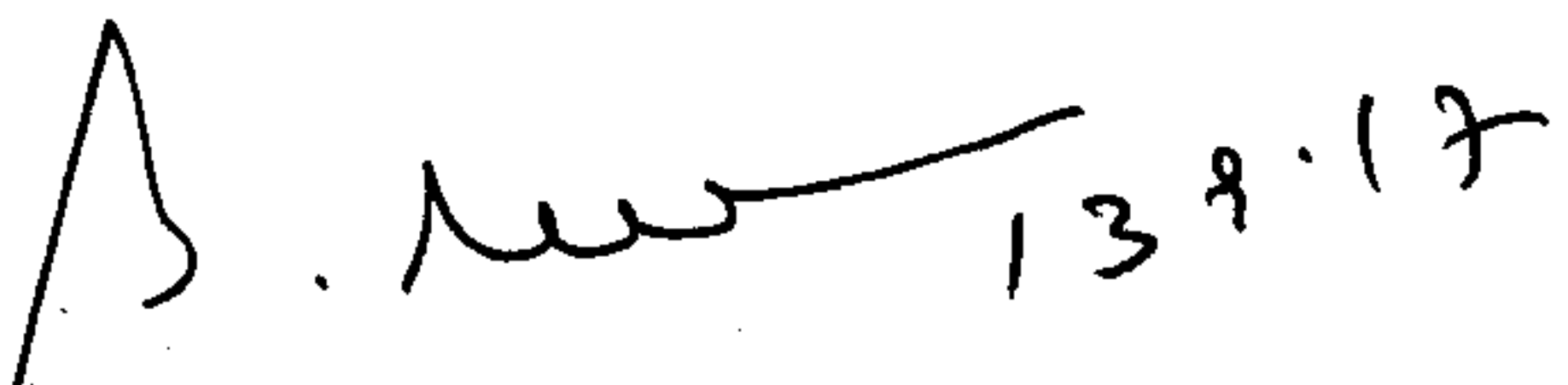
Learned Advocate Mr. Dhruvik Patel i/b Learned Advocate Mr. Kalpesh Patel filed Vakalatnama for Respondent no. 8 (HDB Finance).

Learned Advocate Mr. Mr. Dhruvik Patel i/b Learned Advocate Mr. Kalpesh Patel filed Vakalatnama for Respondent no. 11 (Volkswagen Finance).

Learned Advocate Mr. Mr. Dhruvik Patel i/b Learned Advocate Mr. Kalpesh Patel filed Vakalatnama for Respondent no. 6 (Cholamandlam Finance).

Proof of service of notice of date of hearing filed.

For objections, if any and for hearing before admission, list the matter on 19.09.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 13th day of September, 2017.